

# HIGH COURT OF JUDICATURE AT ALLAHABAD

DATED: ALLAHABAD: July 25, 2006

## OFFICE MEMO

- (i) Sri **Alok Kumar Mukharjee**, Officer on Special Duty (Classification), High Court of Judicature at Allahabad is assigned the additional work of Litigation Cell and P.I.L. Matter.
- (ii) Sri **Babu Lal Yadav**, Officer on Special Duty (Classification), High Court of Judicature at Allahabad is assigned the work of Weeding in addition the work of Classification.

By Order Of The Chief Justice  
Sd/-

(SWATANTRA SINGH)  
REGISTRAR GENERAL

No. 152 / DR (S)/ 2006, Dated: Allahabad: July 25, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
6. (i) Sri **Alok Kumar Mukharjee**, Officer on Special Duty (Classification), High Court of Judicature at Allahabad.  
(ii) Sri **Babu Lal Yadav**, Officer on Special Duty (Classification), High Court of Judicature at Allahabad
7. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Listing), High Court, Allahabad.
11. The Joint Registrar (Accounts), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin. C Section), High Court, Allahabad.
17. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR (SERVICES)